



भारत सरकार  
वित्त मंत्रालय  
राजस्व विभाग  
केन्द्रीय अप्रत्यक्ष कर एवं सीमा शुल्क बोर्ड  
नार्थ ब्लॉक, नई दिल्ली - 110 001  
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वनजा न. सरना

अध्यक्ष

*Vanaja N. Sarna*

Chairman

D.O. No.23/CH(EC)/2018

8<sup>th</sup> June, 2018

*Dear Colleagues,*

The Directorate General of Systems and Data Management has come up with their first ever Annual Report 2017-18. This is the first annual report that has been published and today the Report was formally released by Member (IT) in the presence of the Board Members, senior officers and DG Systems officials. This Report will be uploaded and can be seen by all. This Report showcases the hard work undertaken by the officers and staff of DG Systems and Data Management.

I am confident that the special refund drive is progressing with great momentum. As already indicated in my previous communication, wide publicity in English, Hindi and local languages needs to be given to ensure exporters come forward and make this special drive a huge success.

The Finance Act, 2018 amended Section 122 of the Customs Act giving powers to the Board to specify adjudication limits for officers lower in rank to the Principal Commissioner of Customs/ Commissioner of Customs/ Joint Commissioner for offences of Customs booked under Chapter XIV of the Customs Act. A report regarding number the of cases pending for adjudication as on 30.04.2018 was compiled to revise/ fix a monetary ceiling for adjudication at different levels. Accordingly, Board has vide Notification no. 50/2018- Customs (N.T.) dated 08.06.2018 increased the monetary limits from Rs. 50,000/- to Rs. 1 lakh for Superintendents and from Rs five lakhs to Rs ten lakhs for AC/ DC.

In order to improve the disposal rate of adjudication, simultaneously Circular no. 16/2018- Customs dated 08.06.2018 has been issued specifying a monetary limit for adjudication by JC/ADC between Rs10 lakhs to Rs 50lakhs, and above Rs 50 lakhs without limits for Commissioners/ Principal Commissioners.

I am informed that the Audit Commissionerate- II of Hyderabad Zone has undertaken beautification and renovation of the premises of a Government High school which was inaugurated by the Zonal Member. My heartiest congratulations to all the officers and staff of the Commissionerate for this endeavour. I am sure there is nothing more satisfying than seeing happy school children in their renovated school premises.

I am happy to note that World Environment Day 2018 was celebrated with great joy by planting saplings, holding competitions, awareness programmes and the like. I truly appreciate that our officers and staff are taking some time off their busy schedule and doing their bit to preserve and conserve the environment. In continuation to our endeavour to preserve the environment, Mumbai Customs-I has issued a trade notice requesting the trade not to use plastic containers while forwarding samples for test to the laboratories and rather to use containers which are environment friendly. Such initiatives speak volumes of our outlook and concern for the environment. Let us continue doing our bit to make our nation ever greater.

With *warm wishes,*

Yours sincerely



(Vanaja N. Sarna)

To

**All Officers and staff of Central Board of Indirect Taxes and Customs.**